

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	Civil Misc. 263/2020 (FOR OBJECTION)	07-12-2020 (11.00 AM to 02.00PM)	N.Nagaraja Vs S.N.Sudarshana	Virupaksha G

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PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
()				
11.00 AM to 02.00PM				
OBJECTIONS				
1	Crl.Misc. 1131/2020 (BAIL)		GANGADHARAI AH Vs CHELUR POLICE STATION	Keerthi raj V
2	SC 50/2019 (NBW)		Tumakuru Town Police Vs Ramakrishna	Public Prosecutor S.M.P.
3	SPL.C 150/2019 (NBW)		Tumkur Town Police Station Vs Ramakrishna	Public Prosecutor S.M.P.
4	SC 131/2019 (EVIDENCE)		New Extension Police Station Vs Lakshmi Narasamma	Public Prosecutor
5	SC 30/2020 (APPEARANCE OF ACCUSED)		Tumkur Town Police Station Vs Ravikumar	Public Prosecutor
6	SPL.C 35/2020 (APPEARANCE OF ACCUSED)		Tumkur Town Police Station Vs Ravikumar	Public Prosecutor
7	SC 33/2020 (APPEARANCE OF ACCUSED)		Gubbi Police station Vs Kumar B.E.	Public prosecutor
8	SPL.C 38/2020 (APPEARANCE OF ACCUSED)		Gubbi Police station Vs Kumar B.E.	Public Prosecutor RVD
9	SC 46/2020 (APPEARANCE OF ACCUSED)		New Extension Police Station Vs Ravi Kumar	Public Prosecutor
10	SPL.C 54/2020 (APPEARANCE OF ACCUSED)		New Extension Police Station Vs Ravi Kumar	Public Prosecutor
11	SC 61/2020 (APPEARANCE OF ACCUSED)		Gubbi Police station Vs Alla Bakash	Public Prosecutor
12	SPL.C 69/2020 (APPEARANCE OF ACCUSED)		Gubbi Police station Vs Alla Bakash	Public Prosecutor
13	CRL.R.P. 66/2020 (ARGUMENTS) IA/1/2020		Venkatesh Vs Sira Police Station	A.Vasantha Kumar
14	CRL.R.P. 69/2020 (HEARING)		K.T.Mayanna Vs Forest Officer, Gubbi	Doddashanaiah R V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	SPL.C 332/2020 (APPEARANCE OF ACCUSED)		Kunigal Police station Vs Humayun	Public Prosecutor
ARGUMENTS BEFORE CHARGE				
16	SPL.C 7/2020 (FRAMING OF CHARGE OR PLEA)		Naveen P.S. Geologist, Mines and Minerals Department, Vs Mallanna	Public Prosecutor PM
17	SC 10/2020 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police station Vs Thimmaiah @ Thimmappa	Public Prosecutor PM
18	SC 35/2020 (FRAMING OF CHARGE OR PLEA)		Kodigenahalli Police station Vs Nemaraju	Public Prosecutor
19	SPL.C 40/2020 (FRAMING OF CHARGE OR PLEA)		Kodigenahalli Police station Vs Nemaraju	Public Prosecutor
20	SC 37/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Srinivasa T M	Public Prosecutor
21	SPL.C 42/2020 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Srinivasa T M	Public Prosecutor
EVIDENCE ON PROSECUTION				
22	SC 89/2019 (EVIDENCE)		Tumkur Town Police Station Vs Mumthaz ahamd	Public Prosecutor
23	SPL.C 336/2019 (EVIDENCE)		Deputy Director, Department of Mines Of Geology, Vs Chikkahuchaiah	Public Prosecutor
24	SC 127/2019 (EVIDENCE)		Koratagere police station Vs Lakshminarayanappa	Public Prosecutor
25	SPL.C 413/2019 (EVIDENCE)		Koratagere police station Vs Lakshminarayanappa	Public Prosecutor
26	SC 4/2020 (EVIDENCE)		Range Forest Officer Vs Basavaraju	Public Prosecutor GN
FIXING THE DATE FOR TRIAL				
27	SPL.C 434/2018 (EVIDENCE)		Huliyur Police station Vs Kamalamma	Public Prosecutor

OBJECTIONS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	Crl.Misc. 1117/2020 (BAIL)		Amith A. Vs Jayanagara Police station	Srinivasamurthy Y.
29	Crl.Misc. 1121/2020 (BAIL)		Divyajyothi P. Vs New Extension Police Station	Doreswamy B S
30	Crl.Misc. 1123/2020 (BAIL)		Raju Vs Kora Police station	T.S.Janardhana
31	Crl.Misc. 1126/2020 (BAIL)		R.Venkatesh Vs New Extension Police Station	Hanumantharayappa E.
32	Crl.Misc. 1128/2020 (BAIL)		Girisha @ Girish Kumar. G.H Vs Gubbi Police station	B.S.Jayashankar
SUMMONS TO ACCUSED				
33	SC 47/2020 (APPEARANCE OF ACCUSED)		New Extension Police Station Vs K.R.B.L.Gowda @ KRBL Gowda	Public Prosecutor
34	SPL.C 55/2020 (APPEARANCE OF ACCUSED)		New Extension Police Station Vs K.R.B.L.Gowda @ KRBL Gowda	Public Prosecutor
WARRANT TO ACCUSED				
35	SC 41/2020 (APPEARANCE OF ACCUSED)		Amruthur Police Station Vs Venkatarama G N	Public Prosecutor
36	SPL.C 47/2020 (APPEARANCE OF ACCUSED)		Amruthur Police Station Vs Venkatarama G N	Public Prosecutor
OBJECTIONS				
37	Crl.Misc. 1112/2020 (BAIL)		Padmesh D.G. Vs Kunigal Police station	Mahesh P.
38	Crl.Misc. 1116/2020 (BAIL)		J.Pavankumar Vs New Extension Police Station	P.L.Shivarajkumar
Cases listed below are adjourned due to Covid 19				
39	CRL.A 53/2020 (NOTICE) IA/1/2020	08-12-2020	K.Nagaraj Vs State by Asst.Drugs Controller, Tumakuru	G.Sathyanarayana Reddy
40	SPL.C 64/2020 (FIRST HEARING)	29-12-2020 (11.00 AM to 02.00PM)	Excise Police station, Sira Range., Vs Thimmakka	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 45/2017 (NBW)		Kungial Police Vs Kumaranayaka	Public Prosecutor
2	SC 141/2019 (HBC)		Kunigal Police station Vs Shashikumara K.C. @ Shashi	Public Prosecutor
3	SC 106/2019 (Fixed Date for trial)		Kyathsandra Police station Vs Gangaiah	Public Prosecutor
4	SC 31/2017 (APPEARANCE OF ACCUSED)		Kunigal Police Vs Santhosh Kumar	Public Prosecutor
5	SC 50/2017 (EVIDENCE)		Huliyurdurga Police Vs Huchegowda K G alias Gowda	Public Prosecutor
6	SC 126/2017 (EVIDENCE)		Sira Police Station Vs Naveen Kumar (Abated)	Public Prosecutor
7	SC 25/2018 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Jagadish Alias Lokesh	Public Prosecutor
8	SC 5/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station Vs Rohith	Public Prosecutor
9	SC 80/2020 (FRAMING OF CHARGE OR PLEA)		Kora Police station Vs Rajesh @ Raji @ Kundur Raji	Public Prosecutor
10	CrI.Misc. 1054/2020 (ARGUMENTS)		Mahesha G Vs Tumkur Rural Police Station	Doddamane Gopala Gowda
11	CrI.Misc. 1100/2020 (ORDERS)		C.S.Guruswamy Vs Excise Inspector, Tumakuru.	Kemparaju K
12	CrI.Misc. 1107/2020 (ORDERS)		Kumara Y.D. Vs Amruthur Police Station, Amruthur ,Kunigal Taluk	Vasu H G
13	CrI.Misc. 1127/2020 (FOR OBJECTION)		Suresha N. Vs Excise Police station Tumkur	Shivashankar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Civil Misc. 22/2020 (NOTICE)		Special Land Acquisition officer Vs Dasappa	Dharmapal.S
2	Civil Misc. 23/2020 (NOTICE)		Special Land Acquisition officer Vs Anjinamma	Dharmapal.S
3	Civil Misc. 113/2020 (NOTICE)		Special Land Acquisition officer Vs Muddappa	Henjarappa.H
Cases listed below are adjourned due to Covid 19				
4	Civil Misc. 131/2017 (FOR ENQUIRY)	18-02-2021 (11.00 AM to 02.00PM)	Thammaiah alias Thimmappa Vs Kudgi Transmission Ltd, Bangalore	V. Somashekara
5	Civil Misc. 132/2017 (EVIDENCE)	18-02-2021 (11.00 AM to 02.00PM)	Basavaraju Vs The Superintendent Engineer, KPTCL, Tumkur	Obalesha
6	Civil Misc. 141/2017 (EVIDENCE)	18-02-2021 (11.00 AM to 02.00PM)	Thimmaraju Vs The Competent Authority, Kudgi Transmission Ltd, Bangalore	Pradeep L.R.
7	Civil Misc. 147/2017 (EVIDENCE)	18-02-2021 (11.00 AM to 02.00PM)	Shivanandaiah alias Anandappa Vs Kudgi Transmission Ltd, Bangalore	Dinesh B.S.
8	Civil Misc. 148/2017 (EVIDENCE) IA/1/2017	18-02-2021 (11.00 AM to 02.00PM)	Gowramma Vs The Assistant Commissioner and Competent Authority, Gail(India Ltd), Bangalore	D.A. Rajesha Gupta
9	Civil Misc. 151/2017 (FOR ENQUIRY)	18-02-2021 (11.00 AM to 02.00PM)	Hanumantharaya Vs The Competent Authority, Kudgi Transmission Ltd., Bangalore	Pradeep L.R.
10	Civil Misc. 153/2017 (EVIDENCE)	18-02-2021 (11.00 AM to 02.00PM)	Hanumakka Vs The Competent Authority, Kudgi Transmission Ltd, Bangalore	Pradeep I.R.
11	Civil Misc. 171/2017 (EVIDENCE)	18-02-2021 (11.00 AM to 02.00PM)	B.M. Nataraju Vs Power Grid Corporation of India Ltd.,	V. Somashekhar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	L.A.C. 73/2017 (EVIDENCE)	18-02-2021	M.P.Suresh Vs Special Land Acquisition Officer, Tumakuru Raidurga Railway	Sannalingaiah
13	L.A.C. 155/2017 (EVIDENCE)	18-02-2021	A.S.Chikkanna Vs Special Land Acquisition Officer	Sannalingaiah
14	L.A.C. 156/2017 (EVIDENCE)	18-02-2021	Ravikumar Vs Special Land Acquisition Officer	Sannalingaiah
15	L.A.C. 160/2017 (EVIDENCE)	18-02-2021	G.Shivakumar Vs Special Land Acquisition Officer	Sannalingaiah
16	L.A.C. 161/2017 (EVIDENCE)	18-02-2021	Chikkanna Vs Special Land Acquisition Officer	Sannalingiah
17	L.A.C. 162/2017 (EVIDENCE)	18-02-2021	Chikkarangaiah Vs Special Land Acquisition Officer	Sannalingaiah
18	L.A.C. 163/2017 (EVIDENCE)	18-02-2021	A.N..Shankar Vs Special Land Acquisition Officer	Sannalingaiah
19	Civil Misc. 520/2018 (EVIDENCE)	18-02-2021	Puttanna Vs Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
20	Civil Misc. 364/2019 (FOR OBJECTION)	18-02-2021	Lakshmakka Vs Assistant Executive Engineer	Devaraj H N

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II ADDL. DISTRICT & SESSIONS JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>02.45 PM to 05.45PM</u>		
1	SC 41/2018 (HBC)		Amruthur Police Station Vs Sureshchandra Alias Chandra Alias Suresh Alias Rameshchandra	Public Prosecutor
2	CRL.A 10/2019 (SETTLEMENT)		Chikkegowda Vs Gubbi Police station	B.T.Rangaswamy
3	CRL.A 6/2019 (ARGUMENTS)		C.V.Manjunatha Vs Chelur Police Station	B.N.Puttanarasareddy
4	CRL.A 36/2019 (ARGUMENTS)		A.S.Manjutha Vs Chelur Police Station	N Basavaraju
5	CRL.R.P. 1/2020 (ARGUMENTS)		Jayarathna Vs A.D.Jwalamma	Sathyanarayanasetty K T
6	CRL.R.P. 11/2020 (ARGUMENTS)		Sukanya K.V. Vs H.Kumar	Chandrashekaraiiah A S
7	CRL.R.P. 12/2020 (ARGUMENTS)		H.Kumar Vs Sukanya K.V	K.Suresh Desai
8	CrI.Misc. 1124/2020 (FOR OBJECTION)		Chennakeshavegowda Vs Kyathsandra Police station	V.Lakshmi Kanth Rao

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II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	M.V.C. 397/2019 (EVIDENCE)	23-12-2020	Shashidhara O.K. Vs D.R. Basavarajappa	S. Prabhudeva
2	Civil Misc. 116/2016 (FOR OBJECTION)	15-01-2021 (02.45 PM to 05.45PM)	Lakshmiddevamma Vs Kudgi Transmission Ltd., No. 38, Cubbon Road, Bangalore	Rajkumar
3	Civil Misc. 121/2016 (FOR OBJECTION)	15-01-2021 (02.45 PM to 05.45PM)	K.H. Bheemaiah Vs Kudgi Transmission Limited, Bangalore	Rajkumar
4	Civil Misc. 122/2016 (FOR ENQUIRY)	15-01-2021 (02.45 PM to 05.45PM)	Narasaiah Vs Kudgi Transmission Limited, Bangalore	Rajkumar
5	Civil Misc. 123/2016 (FOR ENQUIRY)	15-01-2021 (02.45 PM to 05.45PM)	Mahadevaiah H.C. Vs Kudgi Transmission Limited, Bangalore	Rajkumar
6	Civil Misc. 124/2016 (FOR OBJECTION)	15-01-2021 (02.45 PM to 05.45PM)	Eranna Vs Kudgi Transmission Limited, Bangalore	Rajkumar
7	Civil Misc. 125/2016 (FOR ENQUIRY)	15-01-2021 (02.45 PM to 05.45PM)	Jayamma Vs Kudgi Transmission Limited, Bangalore	Rajkumar
8	Civil Misc. 144/2016 (EVIDENCE)	15-01-2021 (02.45 PM to 05.45PM)	Nataraja Vs Kudgi Transmission Ltd, Bangalore	T.Rajanna
9	Civil Misc. 145/2016 (FOR OBJECTION)	15-01-2021 (02.45 PM to 05.45PM)	Chandraiah Vs Kudgi Transmission Ltd, Bangalore	T. Rajanna
10	Civil Misc. 343/2017 (FOR ENQUIRY)	18-02-2021 (02.45 PM to 05.45PM)	Thimmappa Vs Kudgi Transmission Ltd, No. 38, Cubbon road, Bangalore	K. Ranganathaiah
11	Civil Misc. 344/2017 (FOR ENQUIRY)	18-02-2021 (02.45 PM to 05.45PM)	Ranganathappa Vs Kudgi Transmission Ltd , No. 38, Cubbon road, Bangalore	K. Ranganathaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Civil Misc. 345/2017 (FOR ENQUIRY)	18-02-2021 (02.45 PM to 05.45PM)	Poojanna Vs Kudgi Transmission Ltd, no.38, Cubbon road, Bangalore	K. Ranganathaiah
13	Civil Misc. 346/2017 (FOR ENQUIRY)	18-02-2021 (02.45 PM to 05.45PM)	Smt. Rangamma Vs Kudgi Transmission Ltd, No. 38, Cubbon road, Bangalore	K. Ranganathaiah
14	Civil Misc. 347/2017 (FOR ENQUIRY)	18-02-2021 (02.45 PM to 05.45PM)	Rangadhamappa alias C.R. Rangadhamaiah Vs Kudgi Transmission Ltd, No. 38, Cubbon road, Bangalore	K. Ranganathaiah
15	Civil Misc. 348/2017 (FOR ENQUIRY)	18-02-2021 (02.45 PM to 05.45PM)	Ramachandrappa Vs Kudgi Transmission Ltd, No. 38, Cubbon road, Bangalore	K. Ranganathaiah
16	Civil Misc. 349/2017 (FOR ENQUIRY)	18-02-2021 (02.45 PM to 05.45PM)	Poojara thimmanna Vs Kudgi Transmission Ltd, No. 38, Cubbon road, Bangalore	K. Ranganathaiah
17	Civil Misc. 350/2017 (FOR ENQUIRY)	18-02-2021 (02.45 PM to 05.45PM)	Rangashamannalias Rangashamanna Vs Kudgi Transmission Ltd, No. 38, Cubbon road, Bangalore	K. Ranganathaiah
18	EX 646/2018 (STEPS)	18-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Mohammed Yasin khan	Lokesh T H
19	EX 716/2018 (STEPS)	18-02-2021 (02.45 PM to 05.45PM)	M/s HDB Financial Services Limited Vs D.Kumar	N.V.Naveen kumar
20	EX 792/2018 (STEPS)	18-02-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Ali Murtuja	T.H.Lokesh
21	Civil Misc. 15/2019 (FOR ENQUIRY)	19-02-2021 (02.45 PM to 05.45PM)	N.G.Gowramma Vs The Executive Engineer (Ele)	Pradeep L.R.
22	Civil Misc. 22/2019 (FOR ENQUIRY)	19-02-2021 (02.45 PM to 05.45PM)	Gangamma Vs The National Highway Authority of India	T.Govindaraju

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Sri. Deshpande Govindaraj Shankar(Incharge)
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	Civil Misc. 23/2019 (FOR ENQUIRY)	19-02-2021 (02.45 PM to 05.45PM)	R.Manjunatha Vs The Natinal Highway Authority of India	T.Govindaraju
24	Civil Misc. 24/2019 (FOR ENQUIRY)	19-02-2021 (02.45 PM to 05.45PM)	Mahalingaiah Vs The National Highway Authority of India	T.Govindaraja
25	Civil Misc. 66/2019 (FOR ENQUIRY)	19-02-2021 (02.45 PM to 05.45PM)	Umadevi H.S. Vs The National Highway Authority of India	T.Govindaraja

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CrI.Misc. 1122/2020 (ORDERS)		Suhas S. alias Chinni Vs Tumkur Town Police Station	Y.Raghavendra
Cases listed below are adjourned due to Covid 19				
2	SPL.C 295/2014 (ARGUMENTS)	08-12-2020	State by Kyathsandra Police, Tumkur. Vs Harishkumar	Public Prosecutor
3	SPL.C 9/2017 (EVIDENCE)	16-12-2020	Turuvekere Police Vs Boregowda	Public Prosecutor
4	SPL.C 11/2017 (EVIDENCE)	16-12-2020	Huliyurdurga Police Vs Lakshmannashetty	Public Prosecutor
5	SPL.C 51/2015 (EVIDENCE)	17-12-2020	Gubbi Police Vs Umesh	
6	SPL.C 399/2015 (EVIDENCE)	18-12-2020	Tumkur Town Police Vs Niranjana	Public Prosecutor
7	SPL.C 299/2017 (EVIDENCE)	22-12-2020	Gubbi Police station Vs Honnappa Alias Gunda	Public Prosecutor
8	SPL.C 29/2016 (EVIDENCE)	28-12-2020	Huliyurdurga Police Vs Kariyappa	Public Prosecutor
9	SPL.C 551/2016 (EVIDENCE)	28-12-2020	Kyathasandra Police Vs Honnappa	Public Prosecutor
10	SC 63/2020 (SUMMONS)	28-12-2020	Kyathsandra Police station Vs Ganesha	Public Prosecutor
11	SPL.C 257/2017 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Tumkur Rural Police Vs Nataraju	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	R.A. 53/2020 (ARGUMENTS)	19-12-2020	Sathish alias Yathish.S Vs Revamma	Nagaraj G
2	M.V.C. 25/2018 (EVIDENCE)	29-12-2020	Sailaja alias Shylaja Vs Dastagir Khan	Kariyanna GH
3	M.V.C. 359/2018 (EVIDENCE)	29-12-2020	Paramesh K.B. Vs Rangaswamy	M.S.Chandrashekhar
4	EX 450/2018 (STEPS)	10-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Santhosh Kumar.H.R	Gireesh.H.V
5	EX 427/2019 (FOR OBJECTION)	10-02-2021	Ravikumar Vs The National Insurance Co.Ltd	Ananda H T
6	EX 124/2020 (NOTICE)	10-02-2021	Shriram City Union Finance Ltd Vs Prakash	Ganesh Prasad K.
7	EX 142/2020 (NOTICE)	10-02-2021	Shriram City Union Finance Ltd Vs Nagarathna	Ganesh Prasad K.
8	EX 147/2020 (NOTICE)	10-02-2021	Shriram City Union Finance Ltd Vs Panchaksharaiah	Ganesh Prasad K.

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Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 74/2015 (EVIDENCE)		Chelur Police Vs Govindaraju	Public Prosecutor
2	SC 25/2017 (EVIDENCE)		Bellavi Police Vs Keshavamurthy	Public Prosecutor
3	SC 43/2017 (EVIDENCE)		Bellavi Police Vs Suresh	Public Prosecutor
4	SC 84/2017 (EVIDENCE)		Amruthur Police Station Vs Hitesh Patel Alias Hitesh Kumar	Public Prosecutor
5	SC 16/2019 (EVIDENCE)		Tumkur Town Police Station Vs Girish	Public Prosecutor
6	CRL.A 15/2019 (ARGUMENTS) IA/1/2019		Anjinappa Vs Naraseeyappa.K.	Venkatesh K C T.N.Gururaju
7	CRL.A 49/2019 (ARGUMENTS)		Khushtarunissa Vs Women Police Station, Tumakuru	Mohamed Ahmed
8	CRL.A 91/2019 (ARGUMENTS) IA/1/2019		H.R.Venkataesh Vs Anjankumar	Raghavendra Y
9	CRL.A 92/2019 (ARGUMENTS) IA/1/2019		H.R.Venkataesh Vs Anjankumar	Raghavendra Y
10	CRL.A 93/2019 (ARGUMENTS) IA/1/2019		H.R.Venkataesh Vs Anjankumar	Raghavendra Y
11	CRL.A 94/2019 (NOTICE)		S.Anjankumar Vs H.R.Venkatesh	Chikkonahally Krishnaiah
12	CRL.A 95/2019 (NOTICE)		S.Anjankumar Vs H.R.Venkatesh	Chikkonahally Krishnaiah
13	CRL.A 96/2019 (NOTICE)		S.Anjankumar Vs H.R.Venkatesh	Chikkonahally Krishnaiah
14	CrI.Misc. 1118/2020 (ARGUMENTS)		Mariyappa Vs Huliyurdurga Police station	P.Mahesh

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 21/2017 (ARGUMENTS) IA/1/2017		H.V. Charanaraja Vs Indira alias Indira Prasad	Venkoba Rao K S
2	R.A. 22/2017 (ARGUMENTS) IA/1/2017		A.R. Raghavendra Rao Vs B.R. Indrani	Venkoba Rao K S
3	R.A. 125/2017 (ARGUMENTS)		Singaraiah Vs Chethana	Ramakrishnaiah S R
4	R.A. 269/2017 (ARGUMENTS)		T. Narayana Vs T. Ganganna	Ramakrishnaiah S R
5	R.A. 20/2018 (ARGUMENTS)		K.R. Lakshmanagowda Vs Kempahopnaiah alias Nagaraj dead by Lrs a) Mangala b) Pavithra c) Kusuma	Hanumantharayappa
6	R.A. 50/2018 (ARGUMENTS)		Sri.B.N.Shivanna Vs Smt.Kempamma	H R Sanjeeve Gowda
7	R.A. 53/2019 (ARGUMENTS)		Channabasavaiah Vs Special Land Acquisition officer	Lokesh D M
8	M.V.C. 365/2019 (EVIDENCE)		Bhogha Vs Kumara Raju	B.S. Doreswamy
9	M.V.C. 494/2019 (EVIDENCE)		Samsheer.S.K. Vs Lingaraju.K.	Ramesh
10	M.V.C. 1041/2019 (EVIDENCE)		Gangadharaiah Vs Shivakumar dead by his L.R	Govindaraja.T
11	M.V.C. 1042/2019 (EVIDENCE)		Anantha Vs Shivakumar dead by his LRs	Govindaraja.T
12	M.A. 17/2019 (ARGUMENTS)		Sannachikkamma Vs Bhagyamma	Natesh S
13	M.V.C. 1100/2019 (EVIDENCE)		Rangaswamy.B Vs Jagadeesh.M.P	Doreswamy B S
14	R.A. 243/2019 (JUDGMENTS) IA/1/2019		Chikkakempamma dead by L.Rs Vs Special Land Acquisition officer	Sanmathi Kumar.B.J
15	M.V.C. 1242/2019 (EVIDENCE)		Fathima Vs Channabasavaiah	Chandra Shekar.M.S

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.V.C. 1259/2019 (EVIDENCE)		Guruprasad Vs Kiran Kumar.R	Satish.B.G
17	R.A. 251/2019 (ARGUMENTS) IA/1/2019		T.Y.Udayakumar Vs Nagaraju	Bhasmangi Rudraiah H.S
Cases listed below are adjourned due to Covid 19				
18	Civil Misc. 142/2018 (APPEARANCE OF PARTY)	08-01-2021	Ranganathappa Vs KUDIGI Transmission Limited, No. 38, Cubbon road, Bangalore	K. Ranganathaiah
19	Civil Misc. 143/2018 (APPEARANCE OF PARTY)	08-01-2021	Smt. Lakshamma Vs KUDIGI Transmission Limited,No. 38, Cubbon road, Bangalore	K. Ranganathaiah
20	Civil Misc. 144/2018 (APPEARANCE OF PARTY)	08-01-2021	Shivanna Vs KUDIGI Transmission Limited, No. 38, cubbon road, Bangalore	K. Ranganathaiah
21	Civil Misc. 145/2018 (APPEARANCE OF PARTY)	08-01-2021	Rajanna Vs KUDIGI Transmission Ltd, No. 38, Cubbon road, Bangalore ission Limited	K. Ranganathaiah
22	M.V.C. 546/2018 (NOTICE)	08-01-2021	Krishna Vs Basavaraj Ningannavar	Vasu H G
23	EX 21/2019 (STEPS)	08-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Raju.H.G.	Niranjana Murthy E.
24	Civil Misc. 92/2019 (ARGUMENTS)	08-01-2021	Susheelamma Vs Tahsildar, Tumakuru.	S.Shankar
25	Civil Misc. 137/2019 (EVIDENCE)	08-01-2021	Nagaraju Vs The Executive Director	Sannalingaiah
26	EX 115/2019 (STEPS)	08-01-2021	M/S Sundaram Finance Limited Vs G.D.Umesh	T.H.Lokesh
27	EX 116/2019 (A.D.R.)	08-01-2021	M/S Sundaram Finance Limited Vs C.K.Vasanth Kumar	T.H.Lokesh
28	Civil Misc. 236/2019 (EVIDENCE)	08-01-2021	M.S. Palakshamurthy Vs Assistant Executive Engineer (KPTCL)	Dakshinamurthy M.

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	EX 155/2019 (STEPS)	08-01-2021	M/S Shriram Transport Finance Co.Ltd Vs Vijay K.T.	Lokesh T H
30	EX 201/2019 (STEPS)	08-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Abdul Raheem	B.G.Gowrishankar
31	EX 215/2019 (STEPS)	08-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Harish	B.G.Gowrishankar
32	EX 216/2019 (NOTICE)	08-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Chandrakanth Raju Urs	B.G.Gowrishankar
33	EX 224/2019 (await notice)	08-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Manjunatha	B.G.Gowrishankar
34	EX 230/2019 (STEPS)	08-01-2021	M/S Shriram City Union Finance Co.Ltd Vs Ravi	B.G.Gowrishankar
35	EX 388/2019 (HEARING)	08-01-2021	Gowramma dead by L.Rs Vs The New India Assurance Co.Ltd	Shankaraiah R
36	Civil Misc. 546/2019 (STEPS)	08-01-2021	Vasudevaiah Vs The Manager Power Greed Corporation of India Ltd	Girish
37	Civil Misc. 547/2019 (STEPS)	08-01-2021	Lakshmikantha Vs The Manager Power Greed Corporation of India Ltd	Girish
38	Civil Misc. 550/2019 (STEPS)	08-01-2021	Hanumantharayappa Vs The Manager Power Greed Corporation of India Ltd	Girish
39	Civil Misc. 555/2019 (STEPS)	08-01-2021	Ranganna Vs KUDIGI Transmission Limited	Rajanna T
40	Civil Misc. 557/2019 (STEPS)	08-01-2021	Eshwarappa.V.R Vs KUDIGI Transmission Limited	Rajanna T
41	EX 125/2020 (NOTICE)	08-01-2021	Shriram City Union Finance Ltd Vs Manjunatha T.K.	Ganesh Prasad K.

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	EX 130/2020 (NOTICE)	08-01-2021	Shriram City Union Finance Ltd Vs Doddayya	Ganesh Prasad K.
43	EX 133/2020 (NOTICE)	08-01-2021	Bhargava Vs Sunil H.	Lokesh D M
44	EX 140/2020 (NOTICE)	08-01-2021	Shriram City Union Finance Ltd Vs Kumar Swamy	Ganesh Prasad K.
45	EX 149/2020 (NOTICE)	08-01-2021	Shriram City Union Finance Ltd Vs Vedamurthy	Ganesh Prasad K.
46	R.A. 253/2020 (NOTICE) IA/1/2020	08-01-2021	Chandrashekar Vs Special Land Acquisition officer	B.J.Sanmathi Kumar

Prl. District and Sessions Judge

Sri. N. Krishnaiah

**Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under
POCSO Act)**

Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 397/2019 (HBC)		Turuvekere Police Station Vs Shashikumar	Public Prosecutor
2	SPL.C 455/2019 (HBC)		Nonavinakere Police Station Vs Ranganatha	Public Prosecutor
3	SPL.C 51/2020 (HBC)		Y N Hosakote Police Station Vs Manjunatha	Public Prosecutor
4	SPL.C 86/2020 (HBC)		Tiptur Rural Police station Vs Vidyadhara	P.P.
5	SPL.C 112/2020 (HBC)		Amruthur Police Station Vs Dileepa S.A	P.P.
6	SPL.C 258/2017 (EVIDENCE)		Gubbi Police Vs Abhishek	
7	SPL.C 517/2018 (ARGUMENTS)		Turuvekere Police Station Vs Byresha	Public Prosecutor
8	SPL.C 45/2019 (EVIDENCE)		Kodigenahalli Police station Vs Harendra Babu alias Harendra	Public Prosecutor
9	SPL.C 168/2019 (EVIDENCE)		Arasikere Police Station Vs Anjankumar	Public Prosecutor
10	SPL.C 410/2019 (EVIDENCE)		Y N Hosakote Police Station Vs Vinod Kumar	Public Prosecutor
11	SPL.C 44/2020 (EVIDENCE)		Koratagere police station Vs Gowtam	Public Prosecutor
12	CrI.Misc. 1064/2020 (ARGUMENTS)		Nagaraju Vs Pattanayakanahalli Police station	Lakshmikanth K.
13	SPL.C 339/2020 (SUMMONS)		Patanayakanahalli Police Station Vs Vinay kumar	P.P.
14	CrI.Misc. 1115/2020 (FOR OBJECTION)		T.Vedavathi Vs Chikkanayakahalli Police station	Obaiah T.

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	SPL.C 326/2020 (HBC)		Anti corruption Bureau Police station Vs Subramanya R.	Public Prosecutor
2	SPL.C 61/2014 (EVIDENCE)		State by Lokayuktha Police, Tumkur. Vs Aravinda Mangani	Public Prosecutor S N Nagabhushan
3	SPL.C 379/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Lokayuktha Police station Vs M S Jayaramaiah	Public Prosecutor
4	SPL.C 331/2019 (EVIDENCE)		Anti corruption Bureau Police station Vs Vijayalakshmi H M	Public Prosecutor R Jagannath
5	SPL.C 56/2020 (EVIDENCE)		Anti corruption Bureau Police station Vs H T Shankar	Public Prosecutor N K Naveen Kumar

Dangling IA:

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	EX 245/2019 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs Pravin Kumara.L.C	Ganesh Prasad.K
2	EX 320/2019 (STEPS)		M/S Indus Ind Bank Ltd., Vs R.Siddappa	Jagadeesh.M Shanmukha
3	M.V.C. 1114/2019 (EVIDENCE)		Kambakka Vs Narasimharaju.C	Narasimha Murthy
4	M.V.C. 1172/2019 (EVIDENCE)		Khushi @ Kishi Vs N.Rekha	Kariyanna GH G Venkatesh
5	M.V.C. 1175/2019 (EVIDENCE)		Manjula Vs N.Rekha	Kariyanna GH G Venkatesh
6	M.V.C. 1284/2019 (EVIDENCE)		Ghouse Sharif Vs Rangaiah.T	Kariyanna GH
7	M.V.C. 1335/2019 (EVIDENCE)		Shivagangaiah Vs Depo Manager, KSRTC	Doreswamy B S
8	EX 703/2019 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Dasthageer Sab	Ganesh Prasad K
9	R.A. 62/2020 (ARGUMENTS)		T.P.Rajanna Vs Gangaramaiah	Narayanaswamy T N DP Kirankumar
10	R.A. 71/2020 (Respondent Arguments)		Thamanna Kousar Vs Gangaramaiah	Jagannatha.K.S D P Kirankumar
11	R.A. 90/2020 (STEPS)		Sulaiah Vs D.James Jayakumar	Satheesh.B.R K Borappa
12	R.A. 135/2020 (JUDGEMENT)		Gowdaiah Vs Lakkappa	Bhasmangi Rudraiah H S Venkatesh G
13	EX 47/2020 (NOTICE)		M/S Shriram Transport Finance Co.Ltd Vs Ajaz Pasha	Raghavendara.B

**Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.V.C. 125/2020 (written statement of R2)		Rajanna.K.S Vs Rajanna	Chandrashekaraiiah A S Jyothikala
15	M.V.C. 215/2020 (EVIDENCE)		Tyagaraju P.M. Vs Gangadharaiah	T.P.Mahesh
16	M.V.C. 331/2020 (await notice)		G.Gangambike Vs Nagaraj A.M.	T.P.Mahesh
17	O.S. 4/2020 (written statement of R2)		G.N.Anil Kumar Vs G.N.Prabhakar	Mallikarjunaiah M
18	M.V.C. 803/2020 (Issues notice to the respondent)		Punith Raj Vs Jayalakshamma	Kariyanna GH
19	M.V.C. 808/2020 (await notice)		Sunitha C. Vs K.Chowdappa	Kariyanna GH
20	Civil Misc. 295/2020 (FOR ENQUIRY)		Dayakirana adoption center (Run by St.Gregorios Dayabhavan) represented by Ramesh V.G. Vs Nil	Meenakshi N.
<u>11.00 AM to 02.00PM</u>				
21	M.V.C. 914/2018 (EVIDENCE)		Tejaswini H.S. Vs The Divisional Controller, K.S.R.T.C.,	T.H.Kumar T.H.Kumar
22	M.V.C. 915/2018 (EVIDENCE)		Shankaramma Vs The Divisional Controller, K.S.R.T.C.,	T.H.Kumar Basavaraju K N
23	M.V.C. 916/2018 (EVIDENCE)		Nethravathi Vs The Divisional Controller, K.S.R.T.C.,	T.H.Kumar Basavaraju K N
24	R.A. 93/2019 (Respondent Arguments) IA/1/2019 IA/2/2019		The Deputy Chief Engineer(Representing the Chief Engineer) Vs Badrunnissa	G.S.Ramasesha M E Nijalingappa
25	M.V.C. 616/2019 (EVIDENCE)		Meghashree.K.P Vs The Divisional Manager, K.S.R.T.C	Siddappa K Basavaraju K N

**Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 24-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	M.V.C. 619/2019 (Doctor Evidence)		Guruprasad.M.B Vs Kemparaju	Shivakumara.C
27	M.V.C. 637/2019 (Respondent evidence)		Jagadeesh Sai Babu Peta @ Peta Jagadeesh Sai Babu Vs Chaitanya Rayudu	P.C.Eshwarappa BS Ramakrishnaiah
28	M.V.C. 639/2019 (EVIDENCE)		Sangeetha Narayana Naik @ Sangeetha Ganesh Poojari Vs Reddy.K.M	Sundaresh C P Nagaraj G
29	REV (RENT) 1/2019 (HEARING) IA/1/2019 IA/2/2019		D.Ravishankar Vs M.Kumari Kusuma	Jagadeeshachari
30	M.V.C. 699/2019 (Respondent evidence)		D.Siddappa Vs T.C.Rajanna	Srinivasamurthy
31	R.A. 170/2019 (STEPS) IA/1/2019		H.N.Nagarathnamma Vs Mallamma	S SHANKAR R Jagannath
32	M.V.C. 985/2019 (EVIDENCE)		Deepu. U.S Vs Bylappa.D	Rangaswamy B N
33	M.V.C. 1067/2019 (EVIDENCE)		Nagaraju Vs Shivakumar.K.S	Mahesh T P
34	M.V.C. 1098/2019 (EVIDENCE)		Doddaramaiah Vs Madankumar.T.H	Manjunatha.S.M C.S.K.
35	M.V.C. 1113/2019 (EVIDENCE)		Mahalingappa Vs Narasimharaju.C	Narasimha Murthy

Cases listed below are adjourned due to Covid 19

36	EX 48/2020 (NOTICE)	08-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Ameerahmed Shriff	Raghavendara.B
37	EX 49/2020 (NOTICE)	08-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Mohammed Dastagir	Raghavendara.B
38	EX 50/2020 (NOTICE)	08-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Syed Imams	Raghavendara.B

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	EX 51/2020 (NOTICE)	08-12-2020	M/S Shriram Transport Finance Co.Ltd Vs C.H.Kumar	Raghavendara.B
40	EX 82/2020 (NOTICE)	08-12-2020	Sri rama Transport Finance Co. LTD Vs Khurshid Unnisa	Ganesh Prasad.K
41	EX 95/2020 (NOTICE)	08-12-2020	Sri rama Transport Finance Co. LTD Vs S.Syed Ansar	Ganesh Prasad K.
42	EX 103/2020 (NOTICE)	08-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Pushpaanjali	Raghavendra B
43	EX 109/2020 (NOTICE)	08-12-2020	M/S Shriram Transport Finance Co.Ltd Vs Kantharaj	Raghavendra B
44	EX 126/2020 (NOTICE)	08-12-2020	Shriram City Union Finance Ltd Vs Ajay	Ganesh Prasad K.
45	EX 127/2020 (NOTICE)	08-12-2020	Shriram City Union Finance Ltd Vs Ramesh	Ganesh Prasad K.
46	EX 131/2020 (NOTICE)	08-12-2020	Shriram City Union Finance Ltd Vs Virupaksha	Ganesh Prasad K.
47	EX 143/2020 (NOTICE)	08-12-2020	Shriram City Union Finance Ltd Vs Goivida Raju	Ganesh Prasad K.
48	EX 148/2020 (NOTICE)	08-12-2020	Shriram City Union Finance Ltd Vs Kempadevamma	Ganesh Prasad K.

Dangling IA: